
M/S. Canara Bank & 2 Ors Vs Vijayakumaran Raghavan

First Appeal No. 52 Of 2016

Court: National Consumer Disputes Redressal Commission

Date of Decision: Dec. 4, 2019

Acts Referred:

Consumer Protection Act, 1986 & Section 19

Hon'ble Judges: R.K. Agrawal, President; M. Shreesha, Presiding Member

Bench: Division Bench

Advocate: P. Gopinath Menon, Parvathy Kottol, Jogy Scaria

Final Decision: Allowed

Judgement